

[Print](#)**Defective Case Register from 2025-11-15 to 2025-11-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/46791/2025	SIDHESWAR RATH	2025-11-15	1.On line complete c. copy of impugned order not filed. 2. i) Legible copy of page no. 10 12 15 are to be filed. ii)Put up for SR after filing of complete c. copy of impugned order.
2	D-FAO/46684/2025	PRAYAS MOHANTY	2025-11-15	Code incorrect
3	D-CONTC/46026/2025	ADV.	2025-11-15	1. Date of order not correctly furnished in Synopsis and para no.1.
4	D-BLAPL/35124/2025	ANIRUDHA DAS	2025-11-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
5	D-CONTC/45955/2025	PRAVASH CHANDRA JENA	2025-11-15	1. Reference certificate not furnished.
6	D-CONTC/45846/2025	ADV.	2025-11-15	Code NOT CORRECTLY FURNISHED 2.IN SYNOPSIS CASE NO. IS WRONG AT THE HEADING
7	D-WP(C)/46462/2025	NIRANJAN LENKA	2025-11-15	Annexure nos 1 to 6 not attested.
8	D-WP(C)/45862/2025	KULADA NANDA DAS	2025-11-15	1.Page nos.36 48 50 89 97 99 166 and 181 not exhibited.2.Page nos.40 to 46 50 and 182 not filed.3.Annex-2 not properly page numbered. 4..Subject Code incorrectly Mentioned
9	D-WP(C)/45863/2025	NIRANJAN PANDA	2025-11-15	Hologram of Rs.50/- not affixed on V.nama.
10	D-FAO/46714/2025	RAMANATH ACHARYA	2025-11-15	Rs.50/ w.f fund for op 3 to be paid
11	D-BLAPL/35126/2025	BISWAJIT RANJAN TRIPATHY	2025-11-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial no-4 I.A of the affidavit not correctly mentioned in the affidavit.
12	D-FAO/46741/2025	SAROJA KANTA SAMAL	2025-11-15	Code not correct
13	D-ABLAPL/34900/2025	JYOTIRMAYA SAHOO	2025-11-15	1. Page marking of Annexure 2 in the Index not proper.
14	D-ABLAPL/34902/2025	SUJIT KUMAR PATTNAIK	2025-11-15	1. Annexure 1 page 10 not legible.
15	D-CONTC/45938/2025	ADV.	2025-11-15	cause title of annex.1 to be filed.2. Fathers name of the petitioner not mentioned in cause title.
16	D-WP(C)/46210/2025	NISHIKANTA MISHRA	2025-11-15	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.54/- not paid.
17	D-WP(C)/46768/2025	SONALI PRUSTY	2025-11-15	Welfare fund of Rs.50 /- not paid.
18	D-WP(C)/46399/2025	SANTOSH KUMAR MISHRA	2025-11-15	para -sl.2 of I.A. repeated.

19	D- CONTC/45849/2025	ADV.	2025-11-15	Code NOT CORRECTLY FURNISHED
20	D- CONTC/45911/2025	ADV	2025-11-15	Provision of Law not correct 2.As per annex.1 , op.1 not made party.
21	D-FAO/46852/2025	BANSHIDHAR SATAPATHY	2025-11-15	Court Fee 6 / paid , deficit 6/
22	D-WP(C)/45874/2025	KULADA NANDA DAS	2025-11-15	1.Page nos.40 to 46 50 and 182 not filed.2.Page nos. 36 49 54 and 181 not exhibited.3.Annex-2 not properly page numbered.
23	D-MACA/46662/2025	RIMJHIMBALA PATI	2025-11-15	Period of Delay 93 days 2.statutory deposit not made
24	D-WP(C)/46227/2025	SAMEER KUMAR DAS	2025-11-15	Date of copy of promotion vide annex-11 not tally with Index.
25	D-WP(C)/46414/2025	DILLIP KUMAR MOHAPATRA	2025-11-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index,date of order dated 13.05 2014 passed in WP(C) No.7084 of 2012 not filed.2. Page no.38 not neat and legible.
26	D-MACA/46733/2025	SOUMYA JYOTI BISWAL	2025-11-15	AU fee Rs 2 not paid
27	D- RPFAM/46580/2025	DURGA PRASAD PATTNAIK	2025-11-15	Period of Delay 40 days 2. good ground not furnished
28	D-WP(C)/46229/2025	SAMEER KUMAR DAS	2025-11-15	Date of copy of promotion vide annex-11 not tally with Index.
29	D-WP(C)/46410/2025	PRABHAT KUMAR DASH	2025-11-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.26 to 29 34 and 35 not neat and legible.
30	D-WP(C)/46236/2025	ASHOK KUMAR BEHERA	2025-11-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with cause title and affidavit.
31	D- RPFAM/46555/2025	SURYAKANTA DASH	2025-11-15	good ground certificate not furnished
32	D- RPFAM/46729/2025	SOUMYA JYOTI BISWAL	2025-11-15	Period of Delay 118 days 2.being aggrieved not sufficient , not furnished certificate of good ground
33	D- ABLAPL/34877/2025	JAYADEBA BEHERA	2025-11-15	1. Page marking of Annexure 1 in the Index incomplete. 2. Authentication Fee of Rs.2.75 not paid.
34	D- ABLAPL/34872/2025	BYOMAKESH TRIPATHY	2025-11-15	1. Affidavit not sworn on behalf of Pet. No.2.
35	D-WP(C)/45443/2025	SOUBHAGYA SWAIN	2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-WP(C)/46231/2025	SUDHIR KUMAR MALLICK	2025-11-15	Date of copy of R.S.D vide annex-4 not tally with Index.
37	D-WP(C)/45856/2025	KULADA NANDA DAS	2025-11-15	Put up for S.R. after page marked in Index.
38	D-FAO/46931/2025	ADAM ALI KHAN	2025-11-15	Period of Delay 52 days

39	D-ABLAPL/34856/2025	SUJATA JENA	2025-11-15	1. Date of order of ABLAPL mentioned in Date Chart not correct. 2. Address of the Petitioner not properly mentioned in the C.T.
40	D-ABLAPL/34849/2025	AMLAN SHAKTI PAUL	2025-11-15	1. Age of Pet. in C.T. and Affidavit not tally.
41	D-WP(C)/45534/2025	DIPTI RANJAN BHOKTA	2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-WP(C)/46413/2025	SMRUTI RANJAN ROUT	2025-11-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 and 11 not neat and legible.2. Welfare fund of Rs.50/- not paid on V.nama.
43	D-WP(C)/46769/2025	SONALI PRUSTY	2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-WP(C)/46297/2025	RABI NARAYAN MISHRA	2025-11-15	Page 53 not available.
45	D-WP(C)/46483/2025	AMIT KUMAR NATH	2025-11-15	Date of copy of letter vide annex-6 not tally with Index.D.Fee of OSBC Rs.50/- not paid in the v.nama. 2..Subject Code incorrectly Mentioned
46	D-BLAPL/34853/2025	AMLAN SHAKTI PAUL	2025-11-15	Prayer of the petition not tally with cause title as well as Rejection order of Lower Court.
47	D-WP(C)/45527/2025	SRIMAN ARPIT MOHANTY	2025-11-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/45771/2025	SAROJA KANTA SAMAL	2025-11-15	Page no. 73 not fullfledged.
49	D-WP(C)/46488/2025	BISHNU PRASAD SARANGI	2025-11-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 not neat.
50	D-LAA/47083/2025	SAMVIT MOHANTY	2025-11-15	1. Court Fee Rs.25935/- Payable.Paid Rs.12/- only.Claiming for exemption. Caste Certificate not Filed Put Up for further S.R after filing Caste Certificate for exemption of C.Fee for computing the period of limitation.
51	D-WP(C)/46245/2025	BAMADEV BARAL	2025-11-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Page 42 not neat.
52	D-WP(C)/46241/2025	ASHOK KUMAR BEHERA	2025-11-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with cause title and affidavit.
53	D-WP(C)/45432/2025		2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

54	D-BLAPL/34829/2025	RAJIB LOCHAN PATTNAIK	2025-11-15	Jail Authority has not attested the L.T.I of the Accused.
55	D-BLAPL/34835/2025	AMITAV TRIPATHY	2025-11-15	Page No. 09 not legible.
56	D-WP(C)/46405/2025	SANJAY KUMAR PATTANAIAK	2025-11-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.28 not available.Page no. 27 not properly scanned.Page no.36 partly neat
57	D-BLAPL/34659/2025	MAHENDRA KUMAR MOHAPATRA	2025-11-15	i) Sl. no. of paragraph no. 6 repeated twice.ii) Sl. no. of paragraph not correct in declaration of the affidavit.
58	D-WP(C)/46223/2025	SAMEER KUMAR DAS	2025-11-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not tally with cause title and affidavit.Fathers not not tally with affidavit and cause title.Date of copy of promotion vide annex-11 not tally with Index.Signature of the executants in the V.nama not tally with cause title.
59	D-RVWPET/46368/2025	M.A.ALI	2025-11-15	i) Synopsis and date chart not filed. ii) Delete the name of the Honble the Judge. iii) Reference certificate not furnished. iv) Address of Honble court not furnished.v) Petitioner no. 1 has not been authorization by other petitioners whowing in affidavit. vi) Put up for SR after furnishing valuation of appeal and court fee payable in RVWPET.
60	D-WP(C)/46073/2025	DURGESH NARAYAN RATH	2025-11-15	Page no. 30 not neat.
61	D-CMP/47056/2025	PRADEEP KUMAR CHOUDHURY	2025-11-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
62	D-WP(C)/46864/2025	SAILOSH NARAYAN BISWAL	2025-11-15	Page nos.42 to 44 not available.Annexure 10 and 11 wrongly filed in IA
63	D-WP(C)/46406/2025	SANTOSH KUMAR MISHRA	2025-11-15	1. Paragraph no.not correctly furnished in the petition. 2.Annexure of order under Annexure-6 does not tally with Prayer of the petition.
64	D-BLAPL/34819/2025	BISWAJIT MOHANTY	2025-11-15	1. S.T.no in annex.5 not tally with rej. order.
65	D-WP(C)/46228/2025	SAMEER KUMAR DAS	2025-11-15	Date of copy of promotion vide annex-11 not tally with Index.
66	D-WP(C)/46428/2025	MADHAB LAL AGARWAL	2025-11-15	1 Index not page mark.
67	D-WP(C)/46390/2025	GOURIMOHAN RATH	2025-11-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page nos. 64 to 69 76 106 to 111 and 115 are not neatly legible
68	D-ABLAPL/34908/2025	SIVA SANKAR CHAINI	2025-11-15	1. Facts mentioned in Sl. No.2 of Affidavit not correct.
69	D-CRLREV/34476/2025	SHAGUN JOSHI	2025-11-15	1. Period of Delay 670 days delays. Limitation petition not filed. 2. Being aggrieved Ground and Good ground not mentioned in petition.3. page no 13 not legible.
70	D-WP(C)/46896/2025	SUBHADUTTA ROUSTRAY	2025-11-15	Page no. 67 not available
71	D-WA/46457/2025	PRATIK DASH	2025-11-15	AU fee Rs 2.25/- to be paid. 2. complete c. copy of impugned order under Anx-12 not filed. 3.Code Not furnished. 4. i) Status of the appellants not correctly furnished. ii) Appellant no. 3 to 18 are not a party in wp (c) no. 35647/2022. iii) Appellant no. 18 not signed by V. nama.iv) Put for SR after removal of other defects and calculation of limitation after filing of complete c. copy of order under Anx-12.
72	D-ABLAPL/34934/2025	BASANTA KUMAR DAS	2025-11-15	1. Annexure 1 page 14 not legible.
73	D-WP(C)/46074/2025	SUBHADUTTA ROUSTRAY	2025-11-15	Page no. 83 not available
74	D-WP(C)/45650/2025	JITENDRA KUMAR MISHRA (2)	2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-CRLREV/34477/2025	RUCHI RAJGARHIA	2025-11-15	1. Period of Delay 670 days delay. Limitation petition not filed. 2. Being aggrieved Ground and Good ground not furnished not furnished.
76	D-WP(C)/46984/2025	BEDA PRAKASH PANDA	2025-11-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of Dist. not correct in affidavit.
77	D-WA/46692/2025	RANJAN KUMAR ROUT	2025-11-15	Court Fee payable Rs-12, RS-10/-paid, Rs-2/- to be paid. 2.AU fee Rs 2.25/- to be paid. 3.Code In correct. 4.i) Status of the Respondent no.-3 not furnished. ii) Respondent no. 3 not a party in wp(c). iii) Para no not correctly furnished in ground memo appeal. iv) Legible copy of page no. 30 31 61 62 are to be filed.v) Provision of law not correctly furnished in I.A.
78	D-WP(C)/47199/2025	SAMBIT RATH	2025-11-15	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page nos. 66 to 71 not properly scanned.D.C. fee of Rs.24/- not paid.
79	D-CRLMC/34360/2025	LAXMIKANTA BEHERA	2025-11-15	1. Put up for SR after page marked in Index and Annexure.
80	D-CMP/47004/2025	SOUMYA RANJAN PATI	2025-11-15	Page no-21 not available.
81	D-WA/46693/2025	SAROJ KUMAR PADHY	2025-11-15	Period of Delay 18 days delay. 2.Provision of Law Partly incorrect. 3.Status of the parties not furnished.

82	D-CRLREV/35087/2025	DEEPAK KUMAR SAHOO	2025-11-15	Period of Delay 134 days delay, limitation petition not filed.
83	D-WP(C)/46079/2025	BIBEKANANDA MAHAPATRA	2025-11-15	Page marking not correct in Annexure -8 and index
84	D-ABLAPL/34918/2025	SABANA KHATUN	2025-11-15	1. Colour Scanned copy not uploaded. Resubmit for SR after colour copy is uploaded.
85	D-WA/45042/2025	PRAFULLA KUMAR KAR	2025-11-15	Appellate Court Judgement Rs Payable 2.25/-, Rs-2/- paid, Rs-0.25/- to be paid. 2.Code Incorrect. 3.Status of the parties not furnished.
86	D-CRLREV/35142/2025	SUNIL KUMAR PANDA	2025-11-15	Period of Delay 37 days delay,Limitation petition not filed. 2.Authentication of Rs2.20/- not paid 3.Put Up SR after redacting the name the informant petition.
87	D-WP(C)/46077/2025	SUBHADUTTA ROURAY	2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-CRLA/34361/2025	SULOCHANA PATRO	2025-11-15	Code Not correct 2. Grounds not alphabetically furnished and vernacular not furnished in affidavit of I.A
89	D-BLAPL/35078/2025	AMULYA RATNA PANDA	2025-11-15	Date 19-8-2025 of order in annex.2 not tally with para.4
90	D-CRLA/34480/2025	LALATENDU SAMANTARAY	2025-11-15	Code Wrongly indicated 2.Page Nos.9 and 10 not neat
91	D-WP(C)/46220/2025	SAMEER KUMAR DAS	2025-11-15	Date of Copy of Promotion vide annex-11 not tally with Index.
92	D-BLAPL/34899/2025	ABHINANDAN PRADHAN	2025-11-15	i) Paragraph sl. no. not correct in petition and declaration of the affidavit.
93	D-BLAPL/33800/2025	SURYAKANTA DWIBEDI	2025-11-15	I) Page -9 not legible
94	D-BLAPL/35079/2025	AMULYA RATNA PANDA	2025-11-15	As per annex.2 or.dtd 19-5-25 in para.4 of petition not tally
95	D-CRLA/34591/2025	ASHOK DAS	2025-11-15	Dt. of judge. not correct in being aggrieved
96	D-BLAPL/34897/2025	JYOTIRMAYA SAHOO	2025-11-15	i) H.C.B.A.W.S. of Rs. 50/- not paid.
97	D-WP(C)/46071/2025	SOMANATH NANDA	2025-11-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-CRLA/34622/2025	AMRITA MISHRA	2025-11-15	Free copy of judgement filed but not annex. marked and not page mark. 2. Code not correct. 3. As per HONBLE Courts or. dtd 29-102025, JCRLA be corrected as CRLA .4.Name of trial court not furnishd in being aggrieved. 5. Document Not properly arranged, page not properly marked, annex. nither marked nor mentioned in the petition.
99	D-BLAPL/34862/2025	SUSHANTA HARICHANDAN	2025-11-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-BLAPL/34624/2025	RAKESH KUMAR ROURAY	2025-11-15	1. The Paragraphs in the petition is not properly serial numbered. 2.The Lower Court mentioned in the Cause Title petition and prayer portion does not tally with that of rejection order.

101	D-ABLAPL/34924/2025	MANORANJAN ACHARYA	2025-11-15	1. Code No. not mentioned in A. Slip and Code No. mentioned in Index not correct. 2. Name of Informant appearing in Para 1 be redacted.
102	D-BLAPL/35141/2025	ASIT KUMAR OTTA	2025-11-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
103	D-CRLA/34471/2025	GOKULANANDA SAHU	2025-11-15	Put up for S.R after redacting the names of the victim,informant and relatives of informant form appeal memo
104	D-BLAPL/34618/2025	RAKESH KUMAR ROUSTRAY	2025-11-15	1. Synopsis has not been furnished. 2.The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of rejection order. 3.Paragraphs in the petition is not properly serial numbered
105	D-WP(C)/47151/2025	KAJAL SAHOO	2025-11-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-BLAPL/34857/2025	SUSHANTA HARICHANDAN	2025-11-15	14-NOT PROPERLY INDEXED. Annexure-1(page 10-17) not filed
107	D-WP(C)/45913/2025	DILLIP KUMAR MOHAPATRA	2025-11-15	1.Page No.36 is not legible.
108	D-WP(C)/45919/2025	DILLIP KUMAR MOHAPATRA	2025-11-15	1.Page No.26 38 are not legible.
109	D-RVWPET/46940/2025	PRASANNA KUMAR MISHRA	2025-11-15	i) Status of the petitioner not correctly furnished. ii) Para no not correctly furnished in both the I.As.iii) Cause title in wp(c) no. 21083/2025 not filed. iv) Put up for SR reg. calculation of limitation after disposal of i.A. no. 446/2025 and removal of other defects.
110	D-BLAPL/33977/2025	SUJAY SHANKER SINGHDEO	2025-11-15	i)C.Copy of Rejection order not in proper place.ii)Rejection order not page marked as well as annexure. iii)Page nos. 27 29 and 30 to 37 not legible.iv) For further S.R.
111	D-BLAPL/35038/2025	RONIT GHOSH	2025-11-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
112	D-ABLAPL/34948/2025	KEDAR SANKAR SAHU	2025-11-15	1. Page marking of Date Chart not correct.
113	D-CONTC/46194/2025	ADV.	2025-11-15	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Reference certificate not furnished.
114	D-BLAPL/34571/2025	TRILOCHAN BARIK	2025-11-15	i) Page 10 not properly legible. ii).Name Of The Filing Advocate Not In Capital Letters In The Petition
115	D-CRLMC/34526/2025	PRASANTA KUMAR ROUSTRAY	2025-11-15	1. Date of order not correctly furnished Sl. no.5 in Index.
116	D-RVWPET/46730/2025	ADV.	2025-11-15	Put up for SR after filing of cause title in wp(c) no.6282/2018
117	D-CRLMP/34921/2025	ASHOK KUMAR SAHOO	2025-11-15	.Subject Code incorrectly Mentioned
118	D-CRLMP/35112/2025	AJAYA KUMAR MOHARANA	2025-11-15	1. Nomenclature not correctly furnished in V.nama.

119	D-CRLMP/34923/2025	ASHOK KUMAR SAHOO	2025-11-15	.Subject Code incorrectly Mentioned
120	D-CRLMP/34945/2025	SIVA SANKAR CHAINI	2025-11-15	necessary documents not filed, further SR 2..Subject Code incorrectly Mentioned
121	D-WP(C)/46116/2025	AKSHAYA KUMAR BEHERA	2025-11-15	Page nos.20 21 and 24 not neat and legible.
122	D-ABLAPL/34955/2025	ANANGA KUMAR OTTA	2025-11-15	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
123	D-CRLMP/34996/2025	AMLAN SHAKTI PAUL	2025-11-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
124	D-CONTC/46198/2025	SAMBHU CHARAN NATH SHARMA	2025-11-15	1. Date of order not correctly furnished in Index cause title and 2nd line in para no.3. 2. Synopsis and date chart not filed. 3. Reference certificate not furnished. 4. Date of order and Nomenclature not correctly furnished in Prayer of the petition.
125	D-CRLMP/35081/2025	SURYA PRATAP DEO	2025-11-15	1. Nomenclature not correctly furnished Sl.no. 3 in Index. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
126	D-WP(C)/46117/2025	AKSHAYA KUMAR BEHERA	2025-11-15	Page nos.20 21 24 and 25 not neat and legible.
127	D-BLAPL/34982/2025	AMULYA RATNA PANDA	2025-11-15	i)Annexure -3 not mentioned in page -16
128	D-CRLMP/35116/2025	SATYABRATA DASH	2025-11-15	1. Date of order not correctly furnished in para no.7.
129	D-WP(C)/46119/2025	AKSHAYA KUMAR BEHERA	2025-11-15	Annex- nos.6 7 and prayer portion not furnished in the body of the petition.
130	D-CRLMC/34556/2025	BANSHIDHAR SATAPATHY	2025-11-15	1. Certified copy of annex-4 not filed.
131	D-CRLMC/34572/2025	NRUSINGH CHARAN ROUT	2025-11-15	1.Date of order under Annexure-2 does not tally with para-8 of the petition.
132	D-BLAPL/34984/2025	AMLAN SHAKTI PAUL	2025-11-15	i) Date of F.I.R. not correct in date chart.
133	D-RPFAM/46533/2025	SUBASH CHANDRA PUSPALAKA	2025-11-15	Cause Title in order but marital status of op 1 not stated
134	D-CONTC/45842/2025	ADV.	2025-11-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
135	D-ABLAPL/34939/2025	SUKANTI SAHOO	2025-11-15	1. Annexure 1 not marked.
136	D-RPFAM/46963/2025	PRASANNA KUMAR RATH	2025-11-15	Period of Delay 231 days
137	D-RPFAM/46300/2025	BEDA PRAKASH PANDA	2025-11-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs 50/ w.f. fund to be paid 2.good ground not furnished,page-14 16 17 not clear
138	D-CONTC/45867/2025	ADV.	2025-11-15	1. IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS 2. THE LAST PAGE OF THE PETITION BE

				PAGE MARKED and BOOK MARK INDEX BE CHANGED ACCORDINGLY
139	D-CRLMC/34700/2025	SOURAV DAS	2025-11-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
140	D-CRLMC/34703/2025	TIGMANSHU PATNAIK	2025-11-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
141	D-WP(C)/47193/2025	SAUBHAGYA KUMAR SAMAL	2025-11-15	Annexure-9 not neat.
142	D-CRLMC/34567/2025	HAREKRUSHNA DASH	2025-11-15	1. C.Copy of F.I.R. to be filed.
143	D-EXP/41220/2025	MANAS PATI	2025-11-15	Period of Delay 197 days delay. 2.AU fee Rs 3/- to be paid.
144	D-WP(C)/47185/2025	SAUBHAGYA KUMAR SAMAL	2025-11-15	14-NOT PROPERLY INDEXED. Page marking not correct
145	D-CRLREV/35212/2025	ANUGRAHA NARAYAN SAMANTARAY	2025-11-15	Good ground not furnished .
146	D-BLAPL/34670/2025	JAYADEBA BEHERA	2025-11-15	i) paragraph sl. no. not correct in petition and Declaration of affidavit.
147	D-CRLMC/34676/2025	RAGHUNATH BISWAL	2025-11-15	1.As per index,Annexure-1 not described in the petition.
148	D-CONTC/46248/2025	SANGRAM JENA	2025-11-15	1. Affidavit not proper.(name of the Deponent and address in affidavit not tally with declaration.)
149	D-BLAPL/34673/2025	JAYADEBA BEHERA	2025-11-15	i) Sl. no. of paragraph not correct in petition and declaration of the affidavit.
150	D-CRLMC/34552/2025	DEEPAK KUMAR SAHOO	2025-11-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
151	D-ABLAPL/34965/2025	PRIYA RANJAN SINGH	2025-11-15	1. Annex.2 not mentioned in the petition.
152	D-ABLAPL/34483/2025	ASISH KUMAR RAY	2025-11-15	1. Page marking of Annexure 1 in the Index not correct. 2. Name of Informant appearing in Para 3 be redacted. 3. Annexure 1 not marked. 4. Name of Pet. No. 3 and 4 in C.T. not tally with signature. 5. Pet. No. 5 has not signed and one extra signature in the name Nigamananda Sahoo is in the Vakalatnama.
153	D-CRLA/34790/2025	ARUNA NAYAK	2025-11-15	Period of Delay 20 days (I.A. for condonation of delay not filed) 2.Age of appellant not tally with trial court judgement 3.Name of the counsel not furnished in capital letters on index, 2-Trial court case No.not furnished in synopsis and entire appeal memo, 3-Page No.81 no legible
154	D-CRLA/34838/2025	RAMESH CHANDRA SWAIN	2025-11-15	Status of appellant not furnished 2. Code Wrongly indicated
155	D-WA/40924/2025	GOPINATH MISHRA	2025-11-15	Period of Delay 49 days 2. Code Not furnished. 3. Status of the parties not furnished. 4.

				Respondent no. 8 not a party in wp(c). 5. Address of the Honble court not furnished.
156	D- ABLAPL/34976/2025	KULDEEP MOHANTY	2025-11- 15	name of the petitioner in cause tile not tally with signature in v.nama .
157	D- CONTC/45958/2025	PRAVASH CHANDRA JENA	2025-11- 15	1. Reference certificate not furnished. 2. Signature of the deponenet in affidavit and V.nama not tally with cause title.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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